[17 August, 2000] RAJYA SABHA

(b) and (c) Government reviews the FDI policy constantly keeping in view the national prioriteis.

## Grant of Exclusive Marketing Rights for Drugs and Pharmaceuticals

2336. SHRI MANOJ BHATTACHARYA; Will the Minister of COMMERCE AND INDUSTRY be pleased to state how many applications have been filed in the mail box and how companies/ persons have been granted Exclusive Marketing Rights for drugs and pharmaceuticals since 1998 December?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): 3690 applications for patents have been filed in the mail box. No Exclusive Marketing Rights have been granted since December, 1998 in respect of applications for the same.

## **FDI in Urea Industry**

## 2337. SHRI ANANTRAY DEVSHANKAR DAVE: SHRI BRATIN SENGUPTA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantum of Foreign Direct Investment (FDI) that has been committed to the urea industry during the last three *years*;

(b) the steps being taken by Government to attract  $\ensuremath{\mathsf{FDI}}$  in this sector; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) to (c) During the period 1.1.97 to 31.12.99 two proposals for Foreign Direct Investment (FDI) in the fertiliser sector amounting to Rs. 1.20 crore have been approved,

Recently, *vide* Press Note No. 2 (2000 Series) dated 11.2.2000 the FDI has been permitted upto 100% on the automatic route in all

243